

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
20-01-2023 AT 02:30 PM**

**IA (IBC) 93/2023 in CP(IB) No.603/9/HDB/2019**  
U/s 9 of IBC, 2016

**IN THE MATTER OF:**

Pragati Bio Care Pvt Ltd

**...Operational Creditor**

**Vs**

Pro Young International Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 93/2023**

Ld. Liquidator Shri. P V Narayana Rao present.

This being a special bench matter adjourned to 10.02.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**